#### Annexure -3

# Name of the corporate debtor: Stone India Limited; Date of commencement of CIRP: 28-02-2024; List of creditors as on: 17-07-2024

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.	Name of creditor		Details of clai	m received	Details of claim admitted						Amount of	Amount of	Amount of	Amount of	Remarks, if
No.			Date of receipt	Amount claimed	Amount of claim	Nature of	Amount	Amount	Whether	% voting	continge nt	any mutual	claim not	claim	any
					admitted*	claim	covered by	covered by	related	share in CoC	claim	dues, that	admitted	under	
							security	guarantee	party?			may be		verificati	
							interest					set-off		on	
1	State Bank of India		13-03-2024	2,41,78,45,920	2,41,78,45,920	SFC	Note2	Note2	No	65.46%	Nil	Nil	Nil	Note 1	
2	Canara Bank		12-03-2024	90,95,85,750	90,95,85,750	SFC	Note2	Note2	No	24.63%	Nil	Nil	Nil	Note 1	
3	Punjab National Bank		12-03-2024	36,47,84,193	36,47,84,193	SFC	Note2	Note2	No	9.88%	Nil	Nil	Nil	Note 1	
3		-		3,69,22,15,863	3,69,22,15,863					99.97%	0	0	0		

Note -1 & \* Provisionally Admitted based on the Proof of Claim Submitted subject to books & further proof, if any

## Note 2 - As per the proof of Claim submitted by the claimants

- 1- EMT of Office Space no 523 containing a built-up area of 157 sqft on 5th floor at premises no 21 Hemanta Basu Sarani BBD Bag Kolkata in belonging to Dhiraj Jaiswal.
- 2- EMT of Office Space no 508 containing a built-up area of 587sqft on 5th floor at premises no 21 Hemanta Basu Sarani BBD Bag Kolkata in the name of Shree Sanyeeji Ispat Ltd.
- 3- EMT of land admeasuring 4 Bigha 1 Kotha 10 lecha along with few godown shed & RCC godown building at Paschin BoragaonMouza Jallukbari Guwahati GMC ward no 10 district Kamrup Assam belonging to Mr. JP Jaiswal.
- 4- EMT of land admeasuring 16.67 Acres with compound wall at Dag No. LR 98/115,98/116,98/117, 98/118, 98/119 &98/120 Khatian No LR 107,109 & 105 J L No (Mouza Farijangal District Nurdwan in the name of Garhwal Metal Pvt Ltd.
- 5- Plant & Machinery Residual Value

#### Guarantee:

- 1- Mr. Jai Prakash Jaiswal- PNB, Canara Bank, SBI
- 2- Mr. Dhiraj Jaiswal- PNB, Canara Bank, SBI
- 3- Mr. Hiten Ranjan Chowdhury- Canara Bank
- 4- Shree Sanyeeji Ispat Limited -PNB, Canara Bank, SBI
- 5- Garhwal Metals Private Limited- Canara Bank, SBI
- 6- Mr. Vishal Poddar -PNB, SBI
- 7- Mr. S K Bhagat PNB

#### Note 1- Security Interest

- Hypothecation of the Company's entire raw materials, stock in trade, finished goods, receivables & other present future & current assets.
- EMT of factory land & building and hypothecation charge on Plant and machinery and other Fixed assets of the company acquired and to be acquired out of bank finance Land & Building and Plant & Machinery.

Area Out of Total Area Plot No Kh No Mouza

19 Shatak 3 Acre 03 Shatak Hal 373, 66 97 Sabek 363 Ghanshyampur, Gangajalghati, Bankura

03 Acres 7.25 Shatak 11 acre 12 Shatak 11 Acre 92 Satak Under 15 Schdule Ghanshyampur, Gangajalghati, Bankura

10 Acre 92 Satak Under 15 Schdule Ghanshyampur, Gangajalghati, Bankura

10 Acre 92 Satak Under 15 Schdule Ghanshyampur, Gangajalghati, Bankura